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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 134/397-398/NCLT/AHM/2016 (New)
C.P. No. 65/397-398/CLB/MB/2016 (Old)**

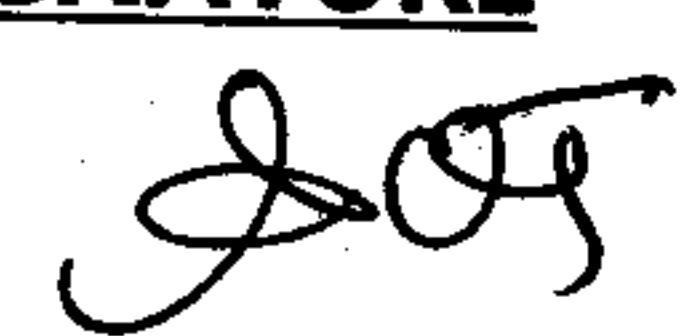
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017**

Name of the Company: Sandeep Jagdishchandra Dave
V/s.
Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ALKESH JALAN.	PCS.	PETITIONER.	
2.	Jatin Kapadia	PCS	R- 1 to 4	

ORDER

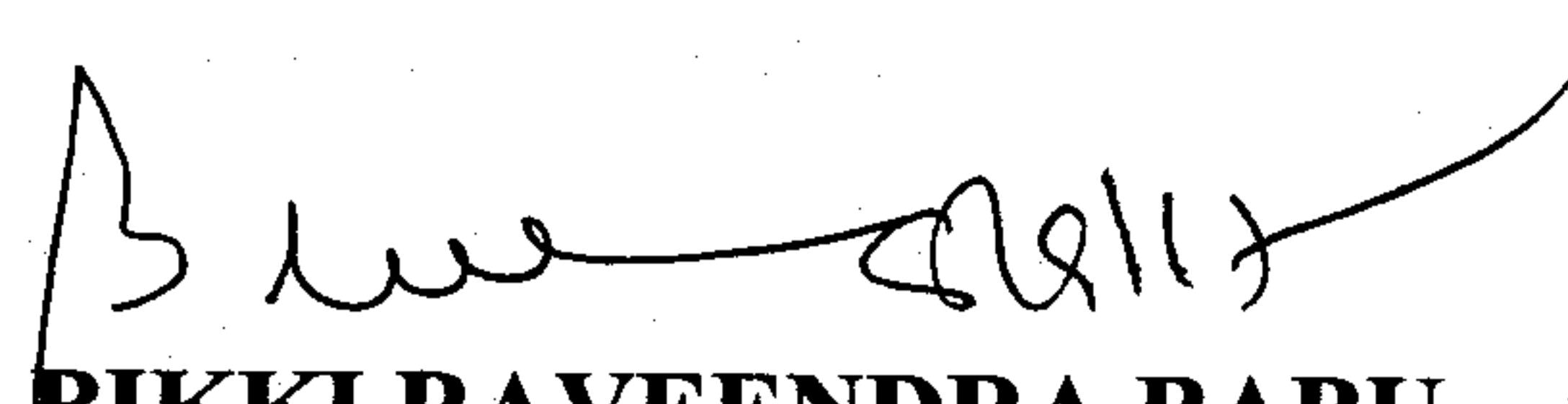
Learned PCS Mr. Alkesh Jalan present for Petitioner. Learned PCS Mr. Jatin Kapadia present for Respondents No. 1 to 4.

Heard arguments of Learned PCS for both sides.

Learned PCS appearing for Respondents made a statement that Respondents are ready to purchase the shares of petitioner for a fair market value or Respondents are ready to sell their shares for a fair market value.

Learned PCS for petitioner represented that he will consult his client and will report by next date of hearing.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 8th day of September, 2017.